

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EP NO. 1 OF 2017 IN
APPEAL NO. 228 OF 2012**

Dated: 26th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s SNJ Sugars & Products Ltd. ...Appellant(s)
Vs.
Transmission Corporation of Andhra Pradesh Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Raju Ramachandran, Sr. Adv.
Mr. A. Venayagam Balan

Counsel for the Respondent(s) : Mr. Rakesh K. Sharma for R.1 to 3

ORDER

We have heard learned counsel for the parties. List the matter for further hearing on **15.05.2017.**

**(I. J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**